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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No.464/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th September 2017, 10.30 A.M

Name of the Company	Facor Power limited -Vs- Balasore Alloys Limited.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

MR. RATNANKO BANERJI, Sr. Adv.

MR. MANOJ RR. BANTHIA, Pcs

MS. NEHA SOMANI, Pcs

} for Balasore
Alloys Ltd.

[Corporate Debtor]

Ms. Debanya Sinha } for operational
Advocate } creditors

Somani
14/9/2017

ORDER

Ld. Counsel for the petitioner and Ld. Senior Counsel for the
respondent made a joint request for adjournment as the process of
settlement is going on between the parties. Prayer is allowed.

RECEIVED ON 16/10/2017

List the matter on 16/10/2017.

sd
(Jinan K.R.)
Member (J)

sd
(Vijai Pratap Singh)
Member (J)